

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:2133
ANSWERED ON:27.03.2012
VIOLATION OF BIS NORMS
Rathwa Shri Ramsinhbhai Patalbhai

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the Government is aware of many companies violating the Bureau of Indian Standards (BIS) norms and cheating the consumers; and

(b) if so, the details thereof alongwith the action taken in this regard?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

(a)&(b): Yes Madam, The Bureau of Indian Standards(BIS) receives complaints regarding no-conformity of norms by different companies and manufacturers. On receipt of such complaints, raids on company premises are conducted and prosecution is lodged in courts whenever complaint is established. The details of complaints, raids and prosecution during last three years are as follows:

Year	No. of complaints received suo-moto and on complaint)	No. of Raids conducted(both Prosecutions (Cases filed)	No. of
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2008-09	80	156	135
2009-10	61	152	101
2010-11	33	135	71